

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 30714/2014

STATE OF U P AND ORS

Petitioner(s)

VERSUS

SHANTI DEVI AND ORS

Respondent(s)

(with appln. (s) for c/delay in filing slp)

Date : 15/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Petitioner has to provide the fresh address for the
respondents to get the notices issued. Be provided within
four weeks time. Notices thereafter be issued.

List again on 18.9.2015.

(RACHNA GUPTA)
Registrar